

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-509

IB-813/ND/2021

IA/23/2023, IA/772/2023, IA/773/2023, IA/774/2023

IN THE MATTER OF:

Trimurti Trading Co.

.....Applicant

Vs.

Rukmini Iron Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 01.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the SRA : Mr. Kunal Godwani, Adv.

ORDER

Due to paucity of time, the matter is listed on **01.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**